

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-89/2006/1478 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nityananda Talukdar,
Presiding Officer/Member,
M.A.C.T., Nalbari.

Dated Guwahati the ¹² March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.MACT/N/200 dtd. 07.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.03.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.03.2025 till 06.03.2025**, has been granted. The District & Sessions Judge, Nalbari and, in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-89/2006/1478-1480/A, dated , 12-03-2025

Copy to.

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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